

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:6380  
ANSWERED ON:05.05.2010  
CONVENTION ON BIOLOGICAL DIVERSITY  
Lagadapati Shri Rajagopal

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Government proposes to participate in the forthcoming International Convention on Biological Diversity at Nagoya, Japan;
- (b) if so, the details thereof;
- (c) the issues the Government proposes to take up in the Convention;
- (d) whether the Government proposes to raise the issue of bio-piracy at the Convention;and
- (e) if so, the details thereof?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS(SHRI JAIRAM RAMESH)

(a) to (e) India is a Party to the Convention on Biological Diversity (CBD), and therefore participates in all meetings of the Conference of the Parties (COP) to the CBD. The COP is the governing body of the Convention. The tenth meeting of COP (COP-10) to the CBD will be held in Nagoya, Japan in October, 2010, and India will participate in this meeting as well. One of the main agenda items of COP-10 is development of an international regime on access and benefit sharing (ABS). Negotiations for developing an international regime on ABS under the CBD are presently ongoing, and are expected to be concluded at COP-10. India is participating actively in these negotiations. One of the main objectives for developing such an international regime is to address the issue of bio-piracy.